The reply of M/s. API is awaited. However, both the firms have applied for permission to expand their production.

(b) The question of the manufacture of scooter in the public sector is still under consideration of the Government.

ALLOTMENT OF BLACK SHEETS

- 1. SHRI M M. SUR: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether black sheet for enamelling purposes were being allotted to Vitreous Enamellor's Association or any other similar organisation having its office at Calcutta for distribution amongst its members;
- (b) if so, what quantities in metric tonnes have been allotted to the said organisation during the years 1967-68. 1968-69 and 1969-70;
- (c) the steps that have been taken so that the quantities allotted were being equitably distributed amongst its members; and
- (d) whether it is a fact that only two or three members were having the entire quantity distributed amongst themselves without the knowledge or consent of the othe members of the Association?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) and (b) No, Sir

(c) and (d) Do not arise.

VACATION OF OIL COMPANIES LAND NEAR SHAKURBASTI RAILWAY STATION

- 2. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the Railway authorities have recently issued instructions to some oil companies like Caltex, Esso, Burmah-Shell, Indian Oil for the vacation of their land situated near Shakurbasti railway station on Rohtak Road, Delhi;
- (b) if so, the time by when the land is likely to be vacated; and

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(c) whether it is also a fact that the Railway authorities are going to construst a railway station/yard on that land?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA):
(a) No.

(b) and (c). Do not arise.

COMMISSIONER FOR SCHEDULED CASTES
AND SCHEDULED TRIBES

- 3. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether Government propose to appoint a tribal leader as the new Commissioner for Scheduled Castes and Scheduled Tribes:
- (b) if so, whether selection to the office has since been made; and
- (c) if the answer to part (b) above be in the affirmative, the name of the person who has been appointed?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANNATH RAO): (a) and (b) No decision has been taken so far in the matter.

(c) Does not arise.

समान सिविल कोड

4. श्री जगदम्बी प्रसाद यादव :

श्री निरंजन वर्मा :

श्री सीताराम जैपरिया:

श्री महेन्द्र कुमार मोहता:

श्री सुन्दर सिंह भंडारी :

श्री ना० कृ० शेजवलकर:

श्री प्रेम मनोहर :

डा० भाई महाबीर :

श्री लाल आवडाणी :

श्री जगदीश प्रसाद माथुर :

क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेगे कि:-

(क) क्या सरकार समान सिविल कोड के प्रश्न पर विचार करने के लिये भारत के